

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 402 OF 2018

Dated : 16th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Adani Transmission (India) Ltd.

... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Tushar Srivastava
Mr. Ambuj Dixit
Ms. Soumya Singh

Counsel for the Respondent(s) : Ms. Pratiti Rungta for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **11.12.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj